THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA); No such proposal is under consideration.

Compulsory service for two-years |,, rural areas by medical graduates

2566. SHRI N. E. BALARAM: SHRI SURAJ PRASAD; SHRI CHATURANAN MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have a proposal to make it compulsory on the part of medical graduates that they should serve rural areas at least for two years; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) No such proposal is under consideration. The M.C.I, has already prescribed a compulsory posting in rural areas for six months for every medical graduate during the training in the compulsory rotating internship.

Illegal purchase of stationery by a Doctor

2567. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that stationery items amounting to Rs. 1.2 lakhs were purchased by Dr. Jha, DAD (Stores) from the Cooperative Stores during the year 1981 at a time when the stores were sealed;
- (b) whether it is a fact that the enquiry was ordered by C.B.I, in the case;
- (c) if so, the findings thereof and ac tion taken thereon; and
- (d) the reasons for allowing such officials to continue in high posts?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to

(d) Action to hold a departmental en quiry to enquire into the allegation has been initiated by the Government. Appropriate action would be taken on receipt of the findings of the Enquiry Officer.

Ambala sub-division of Northern Railway

2568. SHRIMATI USHA MALHOT RA: Will the Minister of RAILWAYS be please^ to state:

- (a) whether Government's attention has been drawn to the news item published in the Dainik Tribune (Hindi) of 5th July, 1985 under the caption Rail Vibhag ke natakiya tabadlon se harkump' regarding transfer of many station masters in Ambala sub-division of railways: and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA)- (a) Yes, Sir.

(b) The existing orders provide for periodical transfer of Station Superintendents, Station Masters and Assistant Station Masters every four years. It is in pursuance of this policy that the Station Superintendents, Khanna and Sirhind and Station Masters, Nangal Dam and Chawa-pail have been ordered to be transferred.

Letters from members of Parliament regarding beating np of an Employee of the Central Ordnance Depot, Delhi Cantt

2569. SHRI SUSHIL CHAND MOHUNTA:

SHRI RAM NARESH KUSHAWAHA:

SHRI ASHWANI KUMAR: SHRI S. W. DHABE:

Will the Minister of DEFENCE be pleased to state;

(a) wherner some Members of Parliament have written to him for investigation into complaint of beating up of an employee of Cen^tral Ordnance Depot, Delhi Cantt. on 6th

November, 1984;